

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2421-2431/2021

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

M/S MAWANA SUGARS LIMITED & ANR.

Respondent(s)

[ONLY IA NO. 235629/25 IS LISTED UNDER THIS ITEM]
IA No. 235629/2025 - EARLY HEARING APPLICATION

Date : 10-10-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) :

Mr. C. S. Vaidyanathan, Sr. Adv.
Mr. Rohit K. Singh, AOR
Ms. Preetika Dwivedi, Adv.
Mr. Yashveer Singh, Adv.
Mr. Shivansh Pundir, Adv.

For Respondent(s) :

Mr. Manish K. Bishnoi, AOR
Mr. Narinder K Verma, Adv.
Mr. Khubaib Shakeel, Adv.

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Mr. Sumit Goel, Adv.
Mr. Abhishek Thakral, Adv.
M/S. Parekh & Co., AOR

Mr. P.K. Bhalla, Adv.
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Ms. Charandeep Kaur, Adv.
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Mr. Bhishm Pratap Singh, Adv.
Mr. Devansh Shekhar, Adv.

Mr. Jitendra Pandey, Adv.
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Mrs. Anshu Vachher, Adv.
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Mr. Akshat Vachher, Adv.
Ms. P. Ratnamala, Adv.
Ms. Nandni Sharma, Adv.
Mr. Jasvinder Choudhary, Adv.
Mr. Ankur Kashyap, Adv.
Mr. Bhishm Pratap Singh, Adv.
Mr. Devansh Shekhar, Adv.
M/S. Vachher And Agrud, AOR

Mr. Prasenjit Keswani, Sr. Adv.
Mr. Upmanyu Tewari, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. List the appeals for hearing on 06.11.2025.
2. IA No. 235629/2025 is, accordingly, disposed of.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
ASSISTANT REGISTRAR